(घ) प्रुश्येक विधेयक कब से लम्बित पड़ा है !

गृह मंत्रालय में राज्य संत्री (श्री सुबोधकांत सहाय) : (क) राष्ट्रपति के अनुपोदनार्थ 74 विधेवक्ष लॉम्बत हैं।

(ख) से (घ) लम्बित पिधेयकों के संबंध में सुचता संलग्न विवरण में दो गई है । [देखिए परिशिगण्ट 155, अनुरत सं. 110] ।

Low power T.V. transmitted at Dibrugarh

3224. SHRI BHADRESWAR BURA-GOHAIN: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state;

(a) whether Government are aware that the present low power television transmitter at Dibrugarh, Assam, is ragularly disturbing at the time of transmission;

(b) whether Government propose to do away with this difficulty;

(c) whether Government contemplates to upgrade the Dibrugarh Television Station;

(d) whether it is alto a fact that the present newly constructed Television Tower at Dibrugarh was not allowed by the Civil Aviation Authority to construct to its required height;

(e) if so, whether Government propose to shift the present Television Tower at Dibrugarh to some other place; and

(f) if not, the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIA-MENTARY AFFAIRS (SHRI P. UP-ENDRA): (a) and b) The TV transmitter at Dibrugarh is of 10 KW radiating power and has been functioning normally as such. However, its overall performance has been adversely affected because of a number of factors. The transmitter antenna has been mounted on a tower of 75 M height, as against the normal height of 150 M in such cases, because of the restriction imposed by the Standing Advisory Committee on Frequency Allocation (SACFA). This has restricted the service range of the transmitter. The power Supply at TV transmitting centre is also not satisfactory. This necessitates use of the Diesel Generator provided at the Centre and each time the source of supply is changed from the mains to the Diesel Generator and vice versa, there is an unavoidable interruption in service, though only for a very brief duration. Quality of reception at certain places within the service area of the transmitter is also adversely affected, at times, due to anomalous long distance propagation of signals from distant TV transmitters.

to Questions

(c) whereas there is no proposal at present to augment the power of the present TV transmitter at Dibrugarh, a TV Studio Centre is under implementation at Dibrugarh.

(d) Yes, Sir. The Standing Advisory Committee on Frequency Allocation (SACFA) had cleared eraction of only 75 metres high TV Tower for the transmitting antenna of the TV transmitter at Dibrugarh against the normal height of 150 metres in case of 10 KW transmitters because of the Centre's proximity to the local airport.

(e) and (f) The shifting of the transmitter to another site is not considered viable.

AIR station in Assam

3225. SHRI BHADRESWAR BURA-GOHAIN- Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state;

(a) whether Government propose to set up any new AIR stations in Assam during the current financial year;

(b) if so, the names of places and capacity of each station;

(c) whether Government of Assam have Sent any proposal in this regard; and

(d) if so, the details thereof and the

reaction of Government thereto?

THE MINISTER OF INFORMATION AND BROADCASTING AND PALIA-MENTARY AFFAIRS (SHRI P. UP-ENDRA): (a) and (b) The approved Seventh Plan of AIR included schemes for setting up radio stations, one each, at Tezpur (2x10 KW MW), Kokrajhar (2x10 KW MW), Jorhat (2x5 MW) and Nowgong (2x3 KW FM), Haflong (2x3 KW FM). Diphu (1 KW MW) and Dhubri (2x3 KW FM), in the State of Assam. Out of these, the radio stations at Diphu, Jorhat, Haflong and Nowgong are envisaged to be completed during the current financial year 1990-91).

(c) No, Sir.

(d) Does not arise.

Visuals in Doordarshan stvmo

3226. SHRI SANTOSH BAGRODIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

(a) whether it is a fact that the percentage of visuals has considerably decreased in news reports by Doordarshan;

(b) whether Government propose to increase the visuals to avoid seeing news readers at all times; and

(c) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIA-MENTARY AFFAIRS (SHRI P. UP-ENDRA): (a) The visual content of the news bulletins varies depending on its availability from different sources.

(b) and (c) Doordarshan makes its best efforts to include as many visuals in its news bulletins as possible within the existing resource constraints.

Reward *for* informants of terrorist activities against the U.S.

3227. SHRI SANTOSH BAGRODIA Will the Minister of EXTERNAL AF-FAIRS be pleased to state;

(a) whether it is a fact that Calcutta USIS has announced a reward for infor-

mants of terrorist activities against the U.S.;

to Questions

(b) if so, the details thereof; and

(c) what is Government's reaction to this kind of reward by a foreign countryi in India?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH); (a) i No, Sir.

(b) and (c) Does not arise.

Supreme court decision on jierpetual leasing of Tin Bigha to Bangladesh

3228. SHRI PRAMOD MAHAJAN: SHRI KRISHAN LAL SHARMA:

Will the Minister of EXTERNAL AF FAIRS be pleased to state;

(a) whether a copy of the judgement of the Supreme Court on the perpetual leasing of Tin Bigha to Bangladesh will be laid on the Table of the House.

(b) what steps have been taken by the Government of India to ensure that Indian laws apply against offences committed in the Tin Bigha area; and

(c) what is the outcome of the steps?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) The Supreme Court delivered the judgement in the Tin Bigha case on 3.5..90. The judgement has been widely reported in the medies and is available to the public. The Parliament Library has been provided with a copy of the judgement.

(b) The leasing of the Tin Bigha Corrider to Bangladesh is yet to be effected. Indian laws continue to apply in Tin Bigha area.

(c) Does not arise. , ■